

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1775

ANSWERED ON:05.12.2005

INVOLVEMENT OF I.I.T's AND I.I.M's IN PROMOTING CONSUMER PROTECTION

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has decided to involve the Indian Institutes of Technology (IIT) and Indian Institutes of Management (IIM) to promote consumer protection in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has chalked out measures to evolve a convergent approach in consumer protection by drawing up a responsive and proactive consumer protection regime in the country;
- (d) if so, the details thereof; and
- (e) the other steps taken by the Government for promoting consumer protection?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) to (e): Consumer Protection has been identified as a thrust area for priority action by the Government. The Department has therefore decided to involve leading institutions in the country like IITs and IIMs, with a view to address major concerns of consumers in some critical areas which require technical expertise of high order. This Department has also requested all Ministries/Departments/State Governments/Industry Associations etc. to place proper mechanisms in different sectors for settlement of consumer complaints.